

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir. Dr. and Mrs. Teja jumped bail while extradition proceedings were going on against them in U.S.A. but they have fled to Costa Rica and not to Switzerland.

(b) As soon as information about their fleeing to Costa Rica was received, a delegation headed by Dr. Banerjee, our Minister in the Embassy in Washington, was sent to Costa Rica to meet the President and the Foreign Minister of Costa Rica. The delegation had taken with them all papers relating to the case against the Tejas including certified and original copies of the order of the U.S. Commissioner certifying the case for extradition of Dr. & Mrs. Teja and the warrant of arrest issued by the U.S. Commissioner for the arrest of Dr. & Mrs. Teja. As a result of the efforts of this delegation the Costa Rican Government cancelled the travel documents of the Tejas and also ordered their arrest pending their deportation to U.S.A. However, Tejas probably got scent of this order and went into hiding. An attorney submitted a petition on their behalf to the Supreme Court of Costa Rica praying for cancellation of the orders for the arrest of Dr. & Mrs. Teja pending their deportation and for grant of political asylum to them. On November 1, 1967, however, the Tejas surrendered to the Costa Rican authorities and pending decision on their application for political asylum they were placed under police surveillance. Action is now being taken for representation at the highest level in Costa Rica with a view to convince the authorities that the Tejas are criminal fugitives and that the case against them relates purely to criminal offences and the question of granting political asylum to them does not arise.

'OBSERVER' SHIP CARRYING MILO FOR INDIA

***19. SHRI KAMESHWAR SINGH :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Government of U.A.R. has agreed to allow the ship 'Observer' carrying milo for India to pass through the Suez Canal before its actual opening; and

(b) if so, the results thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.

CONCENTRATION OF CHINESE ARMY ON THE INDO-TIBETAN BORDER

***20. SHRI D. N. PATODIA :**
SHRI Y. A. PRASAD :
SHRI A. SREEDHARAN :
SHRI MARANDI :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that recently intense Chinese troop movements have been reported in the North-East regions including Walong, Sela and Jelap La areas;

(b) whether it is also a fact that the concentration of the Chinese army all along the Indo-Tibetan border has been increased; and

(c) if so, the steps taken by Government to meet the threat ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b). As has been indicated on the floor of this House before, the Chinese continue to remain in strength along our northern borders and the borders of Sikkim with Tibet. In the Chumbi Valley area, which includes the area across Jelap La, the Chinese have particularly strengthened their positions both before and after the incidents resulting from their firing at Nathu La and Cho La.

(c) The activity on the other side having a bearing on our security is taken due note of and measures taken to meet any threat arising therefrom.

DEPLOYMENT OF PAK ARMY ON ASSAM BORDER

***21. SHRI MAYAVAN :**
SHRIMATI JYOTSNA CHANDA :
SHRI D. N. PATODIA :
SHRI D. N. DEB :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that East Pakistani authorities deputed additional army personnel along the Assam-East Pakistan border in August and September, 1967;

(b) if so, whether the attention of Government has been drawn that Pakistani border posts have considerably increased particularly on the Cachar-Sylhet border;

(c) whether Government are aware that two Chinese Generals were imparting special training to Pakistani troops at a training centre located at Khodimnagar; and

(d) if so, the steps being taken by Government to meet this threat ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) to (c). Government have seen previous reports to this effect. Government are generally aware of Pakistani military activity just across our borders. Government are also aware of Chinese assistance to Pakistan in the military sphere. Nothing has come to notice which may be a cause of immediate concern vis-a-vis the Assam-East Pakistan border. It will not be in public interest to disclose the detailed information in the possession of the Government.

(d) All such developments across our borders are carefully noted and appropriate measures taken to safeguard the security of the country.

वायुसीमा का अतिक्रमण

*22. श्री रघुबीर सिंह शास्त्री : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गत तीन महीनों में चीन अथवा पाकिस्तान द्वारा भारतीय वायुसीमा का अतिक्रमण किया गया है;

(ख) यदि हां, तो ऐसे अतिक्रमण किन-किन स्थानों पर हुए हैं;

(ग) क्या इस सम्बन्ध में सम्बन्धित देशों को विरोध-पत्र भेजे गए हैं;

(घ) यदि हां, तो उसका क्या परिणाम रहा है ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) :

(क) जी हां, पाकिस्तान द्वारा। इस समय के दौरान चीन ने भारतीय वायु-सीमा का कोई उल्लंघन नहीं किया।

(ख) ये उल्लंघन की घटनाएं जम्मू तथा काश्मीर, पंजाब, गुजरात और पूर्वी क्षेत्र में हुईं।

(ग) और (घ). जम्मू और काश्मीर के अतिरिक्त अन्य जिन क्षेत्रों में वायु-सीमा का उल्लंघन किया गया था उनके सम्बन्ध में पाकिस्तान सरकार को विरोध-पत्र भेजे गए। जम्मू और काश्मीर क्षेत्र में वायु-सीमा के उल्लंघन के सम्बन्ध में संयुक्त राष्ट्र प्रेक्षकों के पास शिकायतें दर्ज कर दी गई हैं। पाकिस्तान सरकार के उत्तर की प्रतीक्षा की जा रही है।

DANGER FROM PAKISTAN AND CHINA

*23. SHRI N. K. P. SALVE : Will the Minister of DEFENCE be pleased to state whether, in view of the continued danger to our country from China and Pakistan, Government propose (i) to increase the strength of Territorial Army and (ii) take necessary steps to train people in the country in Civil Defence measures ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (i) No, Sir.

(ii) Government are taking necessary steps to train people in civil defence measures.

SPEECHES MADE BY MINISTERS IN PUBLIC

*24. SHRI SURENDRANATH DWIVEDI : Will the PRIME MINISTER be pleased to state whether the Cabinet Ministers consult the Prime Minister or discuss matters in the Cabinet on important public issues before they make their own points of view public ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : Generally, important matters